

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 315 of 2020
With
I.A. No. 5875 of 2020
With
I.A. No. 2814 of 2021

National Insurance Company, Divisional Office at Hindustan Building, Main Road,
Bistupur through its Jharkhand Legal Cell, Kutchery Road, Ranchi
...Appellant(s).

Versus

1. Janki Debi
2. Rajendra Sharma
3. Birbal Saw
4. United India Insurance Company Limited, Divisional Office, Bistupur
Jamshedpur
5. Anuj Kumar ... Respondent(s)

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

For the Appellant(s) : Mr. Manish Kumar, Advocate.
For the Respondent :

03/07.09.2021: **I.A. No. 5875 of 2020**

I.A. No. 5875 of 2020 is not pressed by Mr. Manish Kumar, learned counsel for the appellant.

This I.A. is accordingly dismissed as not pressed.

Issue notice to the respondents in main appeal as well as in the stay matter i.e. in I.A. No. 2814 of 2021 for which requisites etc. under registered post with A/D as well as through ordinary process must be filed within three weeks.

In the meantime if the awarded amount is deposited within three weeks before the Registrar General of this Court, Execution Case No. 05 of 2021 pending before District Judge III, at Jamshedpur will not proceed.